

	Lakhs (Rs.)
(c) (i) M/s. J. K. Synthetics Ltd., Kota.	789.17
(ii) M/s. Nirlon Synthetic Fibres & Chemical Ltd., Bombay.	779.47
(iii) M/s. Plastics Packaging (P) Ltd., Bombay.	136.86
(iv) M/s. Chemical & Fibres of India Ltd., Bombay.	183.62
(v) M/s. Modipon Ltd., Medinagar have commenced production from 17th February, 1968.	

Information about gross and net profits for the year 1967 of all the companies is not available except in the case of M/s. Chemicals and Fibres of India which for the year ending 30th September, 1967 were as follows.

Profit before taxation	Rs. 2,03,80,284
Profit after taxation	Rs. 1,26,49,284

#### Employment of Local Labour in Central Government Public Undertakings

9812-C. SHRI KARTIK ORAON : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the local labour are put to a disadvantage in matter of employment in the big Government Undertakings like Heavy Engineering Corporation Ltd., Ranchi, Rourkela Steel Plant, Bokaro Steel Plant, and Bhilai Steel Plant; and

(b) if so, the steps which Government propose to take to protect and safeguard the interests of the local labour with a view to remove regional imbalances ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The recruitment policy of the Public Enterprises envisages that all efforts should be made by the enterprises to give preference to persons displaced from the areas acquired for the Projects for recruitment to all categories of unskilled workers. Even in the case of skilled workers, such preference is to be given to these displaced persons so long as they meet the basic qualifications and experience. Unskilled,

workers are generally drawn from the localities where the projects are situated.

#### Income-Tax Evasion by Film Actress Miss Asha Parekh

9812-D. SHRI KANWAR LAL GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that complaints for tax evasion of Rs. 2 lakhs were filed by the Income-tax Department against Miss Asha Parekh, film actress before the Magistrate, Bombay;

(b) the number of other cases where actors and actresses have evaded income-tax and the amount evaded by each actor; and

(c) the steps which Government have taken to check it ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The information is not readily available.

(c) Special Income-tax Circles have been created at important centres to investigate the cases of film stars and others connected with the industry. From time to time raids are conducted to gather material to uncover tax evasion by actors and actresses. Cases of large-scale tax evasion are assigned to Central Charges for proper investigation. A study Team of Departmental Officers that has been recently appointed to study the problem of tax evasion, will also go into this question of tax evasion by film stars.

समवायों निगमों के प्रतिवेदनों का हिन्दी में प्रकाशन

9812. श्री रघुबीर सिंह शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के अधीन काम करने वाले विभिन्न समवायों तथा निगमों द्वारा समय-समय पर कौन-कौन से और कितने प्रतिवेदन तैयार किये जाते हैं;

(ख) उनमें से कौन-कौन से प्रतिवेदन हिन्दी में भी प्रकाशित किये जाते हैं; और